

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 257
(TO BE ANSWERED ON 27.11.2024)

LIAISON OFFICER TO FILL UP VACANT POSTS RESERVED FOR SCs/STs/OBCs

†257. **SHRI DHARMENDRA YADAV:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether a Liaison Officer is appointed in each Ministry/Department of the Union Government and subordinate organisations to fill up the vacant posts reserved for Scheduled Castes /Scheduled Tribes/Other Backward Classes to ensure proper compliance of orders and instructions regarding filling up of reserved vacancies and if so, the details thereof;
- (b) if not, the reasons therefor and the names of the Ministries/Departments /Organisations / Public Sector Undertakings in which Liaison Officers have not been appointed to safeguard the interests of Scheduled Castes/Scheduled Tribes/Other Backward Classes; and
- (c) the steps taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (c): As per the instructions issued by DoPT, each Ministry/ Department is required to appoint an officer, not below the rank of Deputy Secretary, as Liaison Officer for SC/ST and OBC, in order to ensure compliance of the orders and instructions pertaining to reservation of vacancies in favour of backward classes. All the offices and organizations under the Ministry/ Departments are required to designate a Liaison Officer in the same manner as required in the Ministry/Department to ensure implementation of reservation policies. However, the overall responsibility for implementation of the reservation policy in appointments lies with the Liaison Officer of the administrative Ministry/Department concerned.

As per the information received, all the Ministries/Departments have appointed Liaison Officers for SC/ST/OBC.
